

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION No. 4224
TO BE ANSWERED ON 13.12.2019

NON-OPERATIONAL ANGANWADI CENTRES

†4224. DR. BHARATI PRAVIN PAWAR:
SHRI SADASHIV KISAN LOKHANDE:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) number of Anganwadi Centres in Maharashtra at present along with the number of non-operational Anganwadi Centres district-wise;
- (b) whether the Anganwadi workers are paid honorarium on time in the last week of the month;
- (c) the amount of honorarium fixed for Anganwadi workers at present;
- (d) the steps taken by the Government to reopen the non-operational Anganwadi Centres in Maharashtra; and
- (e) the outcome of the steps taken so far?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

- (a) As per the information received from the Government of Maharashtra, district-wise number of operational and non-operational Anganwadi Centres (AWCs) in Maharashtra is at **Annexure-I**.
- (b) Anganwadi Services Scheme is implemented by the States / UTs as per guidelines/instructions issued by Government of India. The role of Government of India is to issue guidelines/instructions for scheme implementation, release of funds in the prescribed cost sharing ratio. All the issues pertaining to implementation of the scheme including timely payment of the honorarium to Anganwadi Workers (AWWs)/ Anganwadi Helpers (AWHs) rests with the concerned States/UTs.
- (c) The Government has enhanced the honorarium of AWWs from 3000/- per month to 4500/- ; AWW at mini-AWCs from Rs.2250/- to Rs. 3500/- per month; AWHs from Rs. 1500/- to Rs. 2250/- ; and introduced performance linked incentive of Rs. 250/- per month to AWHs effective from 1st October, 2018. AWW is also entitled to an incentive of Rs. 500/- per month for using ICDS-CAS under POSHAN Abhiyaan. In addition to the honorarium paid by the Government of India, the respective State/UTs are giving monetary incentives to these workers out of their own resources.
- (d) & (e) Government of India sanctions the AWCs on the basis of requirements received from States/UTs. Implementation of the scheme including operationalization of AWCs rests with the States/UTs. However, the matter of operationalization of non-operational AWCs is reviewed by the Government with States/UTs from time to time. The Ministry has been impressing upon the State Governments/ UT Administrations to take required measures for early operationalisation of all the sanctioned AWCs. Due to these efforts, the number of operational AWCs has increased from 13,63,021 AWCs on 31.03.2018 to 13,77,595 AWCs on 30.6.2019.

ANNEXURE-I

ANNEXURE REFERRED IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 4224 FOR 13.12.2019 REGARDING NON-OPERATIONAL ANGANWADI CENTRES ASKED BY DR. BHARATI PRAVIN PAWAR AND SHRI SADASHIV KISAN LOKHANDE

District-wise operational and non-operational number of Anganwadi Centres in the State of Maharashtra (as on 30th November, 2019)

S. No.	District	No. of AWCs Sanctioned	No. of AWCs Operational	No. of AWCs Non-Operational
1.	AHMEDNAGAR	5824	5823	1
2.	AKOLA	1616	1616	0
3.	AMARAVATI	3198	3185	13
4.	AURANGABAD	3820	3775	45
5.	BEED	3283	3257	26
6.	BHANDARA	1417	1417	0
7.	BULDHANA	2979	2966	13
8.	CHANDRAPUR	2941	2935	6
9.	DHULE	2286	2285	1
10.	GADCHIROLI	2376	2376	0
11.	GONDIA	1904	1902	2
12.	HINGOLI	1190	1190	0
13.	JALGAON	3940	3940	0
14.	JALNA	2111	2106	5
15.	KOLHAPUR	4369	4369	0
16.	LATUR	2584	2583	1
17.	MUMBAI	5130	5130	0
18.	NAGPUR	3406	3404	2
19.	NANDED	4160	4145	15
20.	NANDURBAR	2440	2440	0
21.	NASHIK	5690	5674	16
22.	OSMANABAD	2028	2015	13
23.	PALGHAR	3183	3180	3
24.	PARBHANI	1850	1836	14
25.	PUNE	6045	6023	22
26.	RAIGAD	3276	3243	33
27.	RATNAGIRI	2972	2971	1
28.	SANGLI	3105	3105	0
29.	SATARA	4935	4935	0
30.	SINDHUDURG	1596	1588	8
31.	SOLAPUR	4759	4731	28
32.	THANE	3695	3695	0
33.	WARDHA	1623	1622	1
34.	WASHIM	1174	1174	0
35.	YAVATMAL	3014	2991	23
	NO. OF AWCs YET TO BE ALLOTTED	567	0	567
	GRAND TOTAL	110486	109627	859